

on the Board of Directors has been considered; and

(c) if not, the reasons thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETROCHEMICALS (SHRI R. K. JAICHANDRA SINGH) : (a) The Scheme for employees participation in management contained in the Ministry of Labour and Rehabilitation (Department of Labour) Resolution dated 30th December, 1983 envisages representation of workers at the shop floor and plant levels through consensus to be arrived at in consultation with the concerned trade union leaders. Among the pharmaceutical public sector undertakings, the Indian Drugs and Pharmaceutical Ltd. (IDPL) has reported that the scheme has been implemented at the unit level only in Rislikesh, Hyderabad, Gurgaon and Muzaffarpur units. Action is on for implementation of similar schemes in the Madras unit of IDPL and other public sector pharmaceutical undertakings.

(b) No formal proposal from Smith Stanisreet Pharmaceuticals Limited (SSPL) in this regard has been received so far.

(c) Does not arise.

Foreign Collaboration for Manufacture of Medium Size Passenger Cars

4336. SHRI MUKUL WASNIK : Will the Minister of INDUSTRY be pleased to state :

(a) whether it is a fact that some prominent industrial group of South India has entered into a collaboration agreement with a foreign car company for manufacture of medium size passenger cars and has submitted application to the Government for necessary approval;

(b) if so, the details thereof;

(c) the total number of applications for industrial licences with or without foreign collaborations pending before Government for approval alongwith the names of applicants; and

(d) when the final decision will be taken thereon ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) :

(a) No, Sir.

(b) Does not arise.

(c) and (d). Two composite applications from M/s. Escorts Limited and Gujarat Industrial Investment Corporation Limited for industrial licence and foreign collaboration for manufacture of cars are under consideration of the Government.

Improvement in STD Lines between Delhi-Srinagar and Delhi-Jammu

4337. SHRI P. NAMGYAL : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of STD lines that are available between Delhi-Srinagar and Delhi-Jammu;

(b) whether it is a fact that Delhi-Srinagar and Delhi-Jammu STD lines either remain very busy or disturbed; and

(c) if so, the steps taken to improve the STD lines between Delhi and the two capitals of the Jammu and Kashmir state ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) The number of STD lines available on point-to-point basis between Delhi-Srinagar and Delhi-Jammu are as follows :

Delhi-Srinagar	18
Srinagar-Delhi	28
Delhi-Jammu	17
Jammu-Delhi	16

In addition, 9 lines are working from Jammu Trunk Automatic Exchange to SPC Trunk Automatic Exchange, Delhi. Jammu can get Delhi on these lines also besides on 16 point-to-point STD lines.